



THE HIGH COURT OF KERALA

Kochi : 682031
Email: ecc.kerala@nic.in.
Phone: 0484 - 256 2553, 2513.

HCKL/102/2022-ECC7-Part(2)

Date: 17-07-2024

OFFICIAL MEMORANDUM

Sub:- Use of Hybrid C-Reminder-Direction from Acting Chief Justice-Reg.
Ref:- 1) Minutes of the meeting of the Sub-Committee held on 09.03.2023
2) High Court OM even no dated 26.04.2023.

.....

Considering the advance of the Monsoon Season followed by heavy rains in the State of Kerala, all the District Judges are directed to take proactive steps to ensure that the Video Conferencing facility provided in the District Judiciary is effectively utilized to make Hybrid mode of hearing mandatory in all Courts and to conduct roll call, the examination of official and formal witnesses through Video Conferencing, as far as possible without fail.

(By Order) Signed by

Jobin Sebastian

Date: 17-07-2024 17:55:12

Jobin Sebastian

REGISTRAR (DISTRICT JUDICIARY)

To:- All the District Judges

Copy to:- All the Nodal Officers & the Senior System Officers.